

F. No. J-11017/16/2024-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi  
Dated the 16<sup>th</sup> July, 2024

**ORDER**

The President is pleased to remove the name of Sh. Rakesh Kumar Srivastava, Advocate (Enrolment No. UP/1369/1998) from the Panel of Additional Central Government Standing Counsel for CAT, Allahabad Bench, Uttar Pradesh.

2. Consequently, the name of Sh. Rakesh Kumar Srivastava, occurring at Sl. No. 58 in List 'C' of this Department's Order No. J-11017/9/2020-Judicial dated 27.10.2020, stands omitted.
3. Hindi version of this Order will follow.



(Sher Singh Dagar)  
Joint Secretary & Legal Adviser

**Copy (through email) to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Addl. SGI, High Court of Uttar Pradesh.
4. Dy. SGI, Allahabad High Court, at Allahabad and at Lucknow.
5. Shri. Rakesh Kumar Srivastava, Advocate with a request to handover all case files pertaining to Central Government Litigation to SCGSC, CAT, Allahabad Bench.
6. Registrar, CAT Allahabad Bench.
7. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office / spare copy.



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